

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3528
ANSWERED ON 24TH MARCH, 2022**

PROMOTION OF USE OF ELECTRIC VEHICLES

3528. SHRI NAYAB SINGH:

SHRI HAJI FAZLUR REHMAN:

SHRI JANARDAN SINGH SIGRIWAL:

SHRI RAMESH BIDHURI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to promote electric mobility/use of Electric Vehicles (EVs) in the country and if so, the details thereof along with the funds allocated for the purpose;**
- (b) whether the Government has made any plan for use of EVs by all the Government Officials of the Central and State Governments and if so, the details thereof;**
- (c) the major initiatives taken by the Government to promote electric mobility in the State of Haryana;**
- (d) the steps taken for development of EV charging infrastructure along the National Highways and strengthen the supply of electricity for such charging stations;**
- (e) whether the Government is working on any scheme regarding Lithium which is the primary mineral used in manufacturing of batteries for EVs and if so, the details thereof; and**
- (f) whether the Government has announced to waive off Goods and Services Tax (GST) on EVs to promote them and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Following steps have been taken by the Government for adoption of electric vehicles in the country: -

- 1. The Ministry of Heavy Industries formulated Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of Electric/Hybrid Vehicles. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f 01.04.2019 with budgetary support of Rs. 10,000 crores.**
- 2. The Government on 12.05.2021 approved Production Linked Incentive(PLI) scheme for manufacturing of Advanced Chemistry Cell(ACC) with an outlay of Rs. 18,100 crores.**
- 3. Electric Vehicles are covered under PLI scheme for Automobile and Auto Components, which was approved on 15.09.2021 with budgetary outlay of Rs. 25,938 crores for 5 years.**
- 4. GST on Electric Vehicles has been reduced from 12% to 5%. GST on chargers/charging stations has been reduced from 18% to 5%.**
- 5. Ministry of Road Transport and Highways vide S.O. 5333(E) dated 18.10.2018 exempted battery operated transport vehicles from the requirement of permits.**
- 6. Ministry of Road Transport and Highways issued an advisory dated 17.07.2019 for states to promote use of Electric Vehicles and increase share of zero emission vehicles in shared mobility as well as public transport.**
- 7. Ministry of Power has launched "GO ELECTRIC" campaign for increasing awareness in public on advantages of Electric Vehicles. Rs. 3.60 crores has been sanctioned to 27 state Nodal Agencies for the same.**

(b) No such proposal.

(c) The schemes by the Government for adoption of electric vehicles are being implemented on pan India basis.

(d) Creation of charging infrastructure is also supported under FAME India Scheme. A Budget provision of Rs. 1000 Crores has been earmarked for a period of 5 years (2019-2024) for charging infrastructure under FAME-II. Ministry of Heavy Industries has also sanctioned 2877 charging stations in 68 cities and 1576 charging stations across 16 Highways & 9 Expressways under FAME-II.

Ministry of Heavy Industries had invited proposals from any Govt. Organization/Public Sector Undertaking (PSU) (State/Central)/Govt. DISCOM/ Oil Public Sector Undertaking and similar other Public/Private entities to build and operate Public EV charging infrastructure on Expressways and National Highways under FAME India Scheme Phase-II for Highways & Expressways, wherein PSU Energy Efficiency Services Limited (EESL) consortium with Convergence Energy Services Ltd. (subsidiary of EESL) has been awarded the work for setting up of EV charging stations along 16 NH/Expressways. In order to facilitate EESL in the above prospect, NHAH has signed an MOU with EESL. As per this MoU, NHAH shall provide space/land near the toll plazas and its buildings for installation of Electric Vehicle Charging Stations based on revenue sharing model subject to an agreeable amount to NHAH and EESL.

(e) The Government on 09.06.2021 notified 'National Programme on Advanced Chemistry Cell (ACC) Battery Storage' for achieving manufacturing capacity of 50 GWh of ACC and 5 GWh of "Niche" ACC with an outlay of Rs. 18,100 Cr.

(f) GST on Electric Vehicles and EV Chargers is 5%.
